

Sl.No.	Ministry / Deptt./CPSE	2012-13	2011-12	2010-11
<b>Ministry of Urban Development</b>				
224.	National Bldg. Constn. Corpn. Ltd.	20750	19017	14034
SUB TOTAL :		20750	19017	14034
<b>Ministry of Water Resources</b>				
225.	National Projects Construction Corpn. Ltd.	5097	4218	7274
226.	WAPCOS Ltd.	5732	5125	3618
SUB TOTAL :		10829	9343	10892
<b>Department of Atomic Energy</b>				
227.	Electronics Corpn. of India Ltd.	2588	3661	2287
228.	Indian Rare Earths Ltd.	15659	17045	3189
229.	Nuclear Power Corpn. of India Ltd.	210099	190615	137633
230.	Uranium Corporation of India Ltd.	9079	6484	10152
Sub Total :		237425	217805	153261
<b>Department of Space</b>				
231.	Antrix Corporation Ltd.	17707	17098	13887
SUB TOTAL :		17707	17098	13887
GRAND TOTAL :		11529904	9824592	9212854

#### **Sick public sector units**

2355. SHRI A.W. RABI BERNARD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

(a) whether it is a fact that 64 units of India's 260 Public Sector Units are sick and asking the Board of Reconstruction of Public Sector Enterprises (BRPSEs) and the Board for Industrial and Financial Reconstruction (BIFR) for financial assistance; and

(b) if so, the details and the reasons for once-Iconic brands turning into loss-making units, and the steps taken to revive these units ?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNA N.P.): (a) As per definition given in the Government of India Resolution dated 6th December, 2004, constituting Board for Reconstruction of Public Sector Enterprises (BRPSE), there are 61 sick Central Public Sector Enterprises (CPSEs) as on 31.3.2013.

(b) The reasons for sickness may vary from enterprise to enterprise. Some of the

reasons may be obsolete plants and machinery, outdated technology, heavy interest burden, resource crunch, surplus manpower, high cost of production, weak marketing, shortage of working capital, etc.

The concerned administrative Ministries/Departments of the CPSEs prepare proposals for revival/rehabilitation of sick companies on case to case basis and refer them to BRPSE through Department of Public Enterprises for its recommendations and thereafter for approval of the Government. Based on the recommendations of BRPSE, Revival packages of 48 CPSEs have been approved by the Government of India/Holding Companies envisaging total fund/non-fund based assistance of ₹ 40937 crores (cash assistance of ₹ 10940 crores and non-cash assistance of ₹ 29997 crores).

Out of 48 sick CPSEs, 19 CPSEs have been declared “turnaround”.

#### **Private players in Rajiv Awas Yojana**

2356. SHRI BAISHNAB PARIDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :

(a) whether it is proposed to involve private partners in Rajiv Awas Yojana to eradicate slums, if so, the details with status of the project;

(b) whether it is a centrally funded project, if so, the details thereof; and

(c) the action plan of Government to check the unabated growth of slums in urban areas of the country, *inter-alia* indicating the status of its implementation in various States ?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAI AH NAIDU): (a) and (b) The Government of India, at present, is implementing the Affordable Housing in Partnership (AHP) as part of Rajiv Awas Yojana (RAY), a Centrally Sponsored Scheme, to incentivise projects under various kinds of partnerships including private partnership.

(c) Government, at present, is implementing RAY. Government has also extended timeline upto 31.3.2015 for completing projects approved till 31.3.2012 under Basic Services to Urban Poor (BSUP) and Integrated Housing & Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). State-wise status of implementation of BSUP and IHSDP components of JNNURM, RAY including AHP is given in Statement (*See* below).

Further, the Government has set the target of providing pucca houses to all by 2022 as announced in the President’s Address to Joint Session of both the Houses of Parliament on 9<sup>th</sup> June, 2014. Government is holding consultations with various stakeholders.